

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 36**

**CA No. 196/21  
And  
CP No. 90/Chd/Hry/2021**

**Under Section 241-242, CA 2013  
R 11 NCLT 2016**

**In the matter of:-**

Pawan Chugh .....Petitioner

Vs.

Polylon Fabrics Pvt. Ltd. ...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 08.12.2022.

Sd/-  
**Court Officer**

September 27, 2022  
PB